

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO. 3012
TO BE ANSWERED ON 17TH DECEMBER, 2015

MAJOR PORT TRUSTS ACT

3012. SHRI GANESH SINGH:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government proposes to make amendment in the Major Port Trusts Act, 1963 for seamless operation of ports;
- (b) if so, the details thereof; and
- (c) the details with regard to suggestions/comments received from various States/stakeholders in this regard and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a) Yes, Madam.

(b)&(c):The Government has undertaken an exercise to amend the Major Port Trusts Act, 1963 with a view to secure greater operational freedom to the Board of Trustees of Major Ports in tune with present day requirements and also giving flexibility in fixation of user charges to service providers in Major Port Trusts. The Maritime State Governments and other stakeholders have largely supported the proposals.
